

- (5) S.O. 810 (E) dated the 13th July, 2004, authorising the Special Land Acquisition Officer, National Highway, Bangalore, Karnataka, as competent authority in respect of land stretch from Km 463.600 to Km. 524.00 of Hyderabad-Banglore Section of National Highway-7 in Karnataka.
- (6) S.O. 883 (E) dated the 3rd August, 2004, regarding the acquisition of land for building (Re alignment on four lanes) of National Highways-79 in the land stretch from Km. 64.0 to Km. 120.00 (Gulabpura to Station Nagar) in Tamil Nadu.[Placed in Library, for (0) to (6) See No. L.T. 734/04]

Reports of The Public Accounts Committee

SHRI JAIRAM RAMESH (Andhra Pradesh) Sir, I lay on the Table a copy each (in English and Hindi) of the following Action Taken Reports of the Public Accounts Committee (2004-2005):

- (i) First Report on the recommendations contained in the Twenty-second Report of Public Accounts Committee (Thirteenth Lok Sabha) on Delay in operational deployment of imported systems and delay in development-cum-production of a system;
- (ii) Second Report on the recommendations contained in the Twenty-seventh Report of Public Accounts Committee (Thirteenth Lok Sabha) on Purchase of residence for consulate General of India at Frankfurt; and
- (iii) Third Report on the recommendations contained in the Thirty Sixth Report of Public Accounts Committee (Thirteenth Lok Sabha) on Avoidable import of high capacity diesel powered breakdown cranes.

Statement of the committee on empowerment of Women

डा. कुमकुम राय (बिहार) : सभापति महोदय, मैं महिलाओं को शक्तियां प्रदान करने संबंधी समिति (तेरहवीं लोक सभा) के निम्नलिखित प्रतिवेदनो में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई को दर्शाने वाले विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

Eleventh Report on Women in Detention;